

(37)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

C.P. No. 147 of 1996
in
O.A. No. 1040 of 1990
New Delhi, dated this the 22nd January, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri Mohd. Yunus,
S/o late Shri Mohd. Sami,
Sr. Clerk,
Under Sr. Divl. Elec. Engineer (TRS),
Northern Railway,
Ghaziabad.
2. Shri Prakashvir Singh,
S/o Shri Dalmor Singh,
L.D.C.
Under Chief Power Controller,
D.R.M. Office,
New Delhi. ... PETITIONERS

(By Advocate: B.L.Madhok proxy
Counsel for Shri B.S.Mainee)


VERSUS


1. Shri V.K. Aggarwal,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri I.P.S. Anand,
Divl. Railway Manager,
State Entry Road,
Northern Railway,
New Delhi. ... RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Madhok appears and states that the directions contained in judgment dated 20.10.1994 in OA No.1040/90 have been fully complied with and therefore he does not press CP-147. Accordingly the C.P. is dismissed and the notices against the contemnors are discharged.


(Dr. A. Vedavalli)
Member (J)


(S.R. Adige)
Member (A)

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